

boycotted the coal vessels recently in Bombay;

(b) how many ships carrying coal for railways were affected;

(c) what were the reasons of the workers boycotting these vessels; and

(d) whether the demands of the workmen were met?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):** (a) Yes; the Transport and Dock Workers Union boycotted vessels carrying loco coal from 4th to 7th July, 1962 without any previous notice or warning to the coal handling contractor.

(b) Two ships were affected.

(c) With the appointment of a new coal handling contractor, the Transport and Dock Workers' Union demanded that all labour engaged by the previous contractor for loading loco coal, should be employed by the new contractor even replacing his own permanent labour and that additional charges for mukadami should also be paid.

(d) Yes. The demands have been met in full.

**Toll at Jammu and Kashmir Highway**

**816. Shri R. S. Pandey:** Will the Minister of Transport and Communications be pleased to state:

(a) whether any toll has been collected by the Jammu & Kashmir State Government on Jammu and Kashmir National Highway;

(b) if so, the basis on which this has been collected; and

(c) whether the money so collected has been credited to the Central Government?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c). The information is being collected and will be laid on the table of the Sabha in due course.

**Durgapur Thermal Station**

**817. Shri Mohamad Elias:** Will the Minister of Irrigation and Power be pleased to state:

(a) the present position of the Bokaro Fourth Unit and Durgapur

Thermal Power Station of the D.V.C. which were giving trouble;

(b) whether the plants have been taken over from the supplier;

(c) whether the plants were giving trouble;

(d) if so, on how many occasions the plants had been taken out of service and what were the reasons therefor;

(e) whether the plants are delivering full output as per the contract with the supplier; and

(f) if not, what steps have been taken or are proposed to be taken against the supplier for non-fulfilment of the contract?

**The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan):** (a):—The Bokaro Fourth Unit which was out of commission since April, 1962, for major repairs, was put back into operation on 30th July, 1962.

Units I & II of the Durgapur Thermal Power Station were shut down on 24th July, 1962, due to an accidental fire. While Unit II was repaired and brought back into commission on the 29th July, 1962, Unit No. I continues to be out of commission. Some spare parts are being imported for Unit No. I. It is likely to take about two months for recommissioning this unit.

(b) and (c):—Yes.

(d):—Bokaro Fourth Unit: After taking over from the suppliers on 22nd December, 1961, the unit was shut down on eight occasions, for various reasons such as tripping of turbine for low vacuum, excessive vibration of turbine, replacement of the Governor, fire in coal feeder pipe, leakage in tube of bearing oil cooler, etc.

**Durgapur Thermal Power Station:**

**Unit I:** After taking over from the suppliers on 11th November, 1961, the unit was shut down on three occasions, on account of fault in the vacuum relay, leak in super-heater tubes and accidental fire.